

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:920
ANSWERED ON:25.11.2009
SUPPLY OF COAL TO POWER PLANTS
Shantha J.

Will the Minister of COAL be pleased to state:

- (a) the quantity of coal demanded by the State Government of Karnataka for its power plants during the last three years and the current year;
- (b) the quantity of coal supplied against the demand during the said period; and
- (c) the steps taken by the Government to meet the demand of State Government of Karnataka?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): Only Raichur Thermal Power Plant of Karnataka is having long term coal linkage from Government coal companies namely Coal India Limited and Singareni Collieries Company Limited. Central Electricity Authority (CEA) assesses the demand/coal requirement of various thermal power stations in the country, including Raichur Thermal Power Station.

The coal demand/requirement assessed by Central Electricity Authority and actual supply of coal to Raichur Power Station of Karnataka Power Corporation Limited (KPCL) during the last three years and the current year (till October, 2009) was as under:

Year	Coal demand/ requirement assessed by CEA (in Million Tonnes)	Quantity supplied by CIL and SCCL
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2006-07	7.000	8.065
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2007-08	6.800	8.167
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2008-09	8.000	7.779
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2009-10 (till October, 2009)	3.974	3.333 (proportionate)
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(Provisional) Quantity of 7.120 MT assessed for the year)	Annual Contracted
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(c): Ministry of Coal has allocated six captive coal blocks to Karnataka for Power sector. For Raichur Thermal power plant, coal dispatches are to be governed by Fuel Supply Agreement (FSA), effective from April, 2009. There is adequate provision for incentives and penalties for deviations from committed level of supplies. Thus, the system in vogue at present, is adequately equipped to ensure supply of coal to power stations, including Raichur Thermal Power Station. Further, a Sub group in the Ministry of Coal monitors the coal stock position in the regulated utilities including Raichur Thermal Power plant.